

**Affidavit to be Furnished by the candidate alongwith Nomination Paper
Before the Returning Officer**

For election to..... (name of the House)

From 11, SUGAULI..... Constituency (Name of the Constituency)

RAMCHANDRA SAHNI son/daughter/wife of LATE GULI SAHNI

Aged 74 years, resident of KAITHWALIYA..... (mention full postal address), a candidate at the above Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by B. J. P..... (name of the political party) / am contesting as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	AKZPS2660P	2017-18	8,04803
2.	Spouse-			
3.	Dependent 1			
4.	Dependent 2			
5.	Dependent 3			

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	—
(b)	Name of the court, Case No. and Date of order taking cognizance :	—
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	—
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	

1/11/17

(-): Punishment imposed:

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets:

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	60,000	-	-	-	-
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	126,936				
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.					
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount					
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.					
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	SCORPIO (MAHINDRA) 2016 12T6693	BROTH AS36			
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)					

(Signature)

ix, Any other assets such as value of claims/interest				
Gross Total value				

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) Survey number(s) Area (Total measurement in acres) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of Land (in case of purchase) at the time of purchase Any Investment on the land by way of development, construction etc. Approximate Current market value	रू 11 अरब 5 करोड़				
(ii)	Non-Agricultural Land Location(s) Survey number(s) Area (Total measurement in sq. ft.) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of Land (in case of purchase) at the time of purchase Any Investment on the land by way of development, construction etc. Approximate Current market value	कमाला - 685 ला (22) - 3298 कुर्नाल 1240 sq ft NO 01-03-1989 10,000/- 4,00,000/-				
(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s) Built up Area (Total measurement in sq. ft.)					

11/11/2017

	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of property (in case of purchase) at the time of purchase					
	Any Investment on the property by way of development, construction etc.					
	Approximate Current market value					
(iv)	Residential Buildings (including apartments,) - Location(s) - Survey number(s)	05-033 310-3-10/10 माल-प्रासाद पुल-प्रासाद	1110-वेनार 31-04-11/02 माल-प्रासाद पुल-प्रासाद प्लॉट-23 टाउन-10-606			
	Area (Total measurement in sq. ft.)	1400 sq. ft. 05-033	1400 sq. ft.			
	Built up Area (Total measurement in sq. ft.)					
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property		3-2-1984			
	Cost of property (in case of purchase) at the time of purchase		3,000/-			
	Any Investment on the land by way of development, construction etc.		400,000			
	Approximate Current market value		16,00,000/-			
(v)	Others (such as interest in property)					
(vi)	Total of Current Market Value of (i) to (v) above	4,00,000/-	16,00,000/-			

- (6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan					
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	MOTOR VEHICLE (By- Bihar Bidhan Sabha. Patna) LOAN.				

	Any other liability					
	Grand total of liabilities					
(ii)	Government Dues:					
	Dues to departments dealing with government accommodation					
	Dues to departments dealing with supply of water					
	Dues to departments dealing with supply of electricity					
	Dues to departments dealing with supply of telephones/mobiles					
	Dues to departments dealing with government transport (including aircrafts and helicopters)					
	Income Tax Dues					
	Wealth Tax Dues					
	Service Tax Dues					
	Municipal /Property Tax Dues					
	Sales Tax Dues					
	Any other dues					
	Grand total of all Govt. dues					

(7) Details of profession or occupation:

- a. Self: M.A., SUGAULI, EAST CHAMPARAN -
b. Spouse:

(8) My educational qualification is as under: M.A., B.ED.

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. RAM CHANDRA SAHANI
2.	Full postal address	RAM CHANDRA SAHANI
3.	Number and Name of the constituency and state	VILL- KATHWALIYA, P.S. SAGAULI DIST- EAST CHAMPARAN
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	C.N- 11 SUGAULI B. J. P.
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	NIL

5 (11/11/11)

(c) Total number of Pending cases where the court (s) have taken cognizance		NIL	
5. PAN of	AKZPS2660P	Year for which last Income Tax Return filed	2017-18
(a) Candidate		Total Income Shown	804803
(b) Spouse:			
(c) Dependents			
6.	Details of Assets and Liabilities in rupees		
	Description	Self	Spouse
A.	Moveable Asset (Total value)		
B.	Immovable Asset		
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)		
(ii)	Approximate Current Market Price of Asset (Total Value)		
7.	Liabilities		
(i)	Government dues (Total)		
(ii)	Loans from Bank, Financial Institutions and others (Total)		
8.	Highest educational qualification:		
	M.A., B-ED		
	(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)		

- ENC - (A) - BANK STATEMENT
 (B) - VEHICLE
 (C) - AGRICULTURAL LAND
 (D) - NON-AGRICULTURAL LAND
 (E) - RESIDENTIAL LAND
 (F) - I.T.R. - A.Y. 2018-19

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
 (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at.....this the.....day of..... 201.....

DEPONENT

- Notes:
1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
 2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
 3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
 4. The affidavit should be either typed or written legibly and neatly.

Ums 3 wad

बैंक खाता विवरणी (31 मार्च 18 तक)

रामचंद्र सहनी

पिता- स्व0 गुली सहनी

पता- ग्राम+ पो0 कैथवलिया, थाना- सुगौली, जिला- पूर्वी चम्पारण

क्र.	बैंक का नाम	खाता के प्रकार	खाता संख्या	कुल जामा राशि
1.	उत्तर बिहार ग्रामीण बैंक, सुगौली	बचत खाता	1002561010002164	5886-00
2.	इलाहाबाद बैंक, मोतिहारी	बचत खाता	20930394984	112069-28
3.	भारतीय स्टेट बैंक, सुगौली	बचत खाता	11115930457	2557-80
4.	भारतीय स्टेट बैंक, बिहार विधान मंडल	बचत खाता	10839464896	2355-28
5.	यूनियन बैंक ऑफ इंडिया, सुगौली	बचत खाता	672402010006512	4068-00
			कुल योग-	126936-36


(रामचंद्र सहनी)

सदस्य, बिहार विधान सभा
11, सुगौली, पूर्वी चम्पारण।

'B'

मोटरयान का विवरण

रामचंद्र सहनी

पिता- स्व० गुली सहनी

पता- ग्राम+ पो० कैथवलिया, थाना- सुगौली, जिला- पूर्वी चम्पारण

क्र.	गाड़ी का नाम	रजिस्ट्रेशन संख्या	मेक	क्रय करने का वर्ष	क्रय रकम
1.	MAHINDRA SCORPIO	BR01PG-4536	2016	2016	1276693.00

(Signature)

(रामचंद्र सहनी)

सदस्य, बिहार विधान सभा

11, सुगौली, पूर्वी चम्पारण।

कृषि योग्य भूमि का विवरण

रामचंद्र सहनी

पिता- स्व० गुली सहनी

पता- ग्राम+ पो० कैथवलिया, थाना- सुगौली, जिला- पूर्वी चम्पारण

क्र.	ग्राम/अंचल/ थाना/ जिला (जहाँ जमीन अवस्थित है।)	खाता संख्या	खेसरा संख्या	रकबा	रकबा (एकड़ में)	विरासत	स्वाजि त	क्रय की तिथि	क्रय के समय लागत	विकास संनिर्माण आदि के माध्यम से भूमि पर कोई विनिधान	अनुमानित चालू बाजार मूल्य
1	2	3	4	5	6	7	8	9	10	11	12
1.	ग्राम- कैथवलिया, अंचल- सुगौली, थाना- सुगौली, जिला- पूर्वी चम्पारण	2/883	2190/9	3 कट्ठा	0.23	नहीं	हाँ	27.06.1980	1000.00	शून्य	23000.00
2.	ग्राम- कैथवलिया, अंचल- सुगौली, थाना- सुगौली, जिला- पूर्वी चम्पारण	77	669	4 कट्ठा	0.3	नहीं	हाँ	12.04.1966	1000.00	शून्य	30000.00
3.	ग्राम- कैथवलिया, अंचल- सुगौली, थाना- सुगौली, जिला- पूर्वी चम्पारण	142	216	4 कट्ठा	0.3	नहीं	हाँ	24.04.1981	2000.00	शून्य	30000.00
4.	ग्राम- कैथवलिया, अंचल- सुगौली, थाना- सुगौली, जिला- पूर्वी चम्पारण	250	110,111, 112,113	2 कट्ठा	0.15	नहीं	हाँ	11.02.1986	1000.00	शून्य	17000.00
5.	ग्राम- कैथवलिया, अंचल- सुगौली, थाना- सुगौली, जिला- पूर्वी चम्पारण	951	2189	6 कट्ठा	0.46	नहीं	हाँ	08.08.1969	1500.00	शून्य	46000.00
			कुल योग्य	19 कट्ठा	1.44	नहीं	हाँ		6500.00	शून्य	146000.00

(रामचंद्र सहनी)

(रामचंद्र सहनी)

सदस्य, बिहार विधान सभा

11, सुगौली, पूर्वी चम्पारण।

गैर कृषि योग्य भूमि का विवरण

रामचंद्र सहनी

पिता- स्व0 गुली सहनी

पता- ग्राम+ पो0 कैंथवलिया, थाना- सुगौली, जिला- पूर्वी चम्पारण

क्र.	ग्राम/अंचल/ थाना/ जिला (जहाँ जमीन अवस्थित है।)	खाता संख्या	खेसरा संख्या	रकबा	क्षेत्र (वर्ग फुट में)	विरासत	स्वाजि त	क्रय की तिथि	क्रय के समय लागत	विकास सन्निर्माण आदि के माध्यम से भूमि पर कोई विनिधान	अनुमानित चालू बाजार मूल्य
1	2	3	4	5	6	7	8	9	10	11	12
1.	ग्राम- नगर पंचायत सुगौली वार्ड सं0- 06 अंचल-सुगौली, थाना- सुगौली, जिला- पूर्वी चम्पारण	685	3298	10 धुर	1440 वर्ग फुट	नहीं	हाँ	01.03.1989	10000.00	शून्य	400000.00

(रामचंद्र सहनी)

सदस्य, बिहार विधान सभा

11, सुगौली, पूर्वी चम्पारण।

आवासीय भवन का विवरण

रामचंद्र सहनी

पिता- स्व० गुली सहनी

पता- ग्राम+ पो० कैथवलिया, थाना- सुगौली, जिला- पूर्वी चम्पारण

क्र.	ग्राम/अंचल/ थाना/जिला (जहाँ जमीन अवस्थित है।)	खाता संख्या	खेसरा संख्या	रकबा	क्षेत्र (वर्ग फुट में)	भिरमित क्षेत्र (वर्ग फुट में)	विरास त	स्वाजि त	क्रय की तिथि	क्रय के समय लागत	विकास सन्निर्माण आदि के माध्यम से भूमि पर कोई विनिधान	अनुमानित चालू बाजार मूल्य
1	2	3	4	5	6	7	8	9	10	11	12	
1.	ग्राम— बेलबनवा, अंचल—मोतिहारी थाना— मोतिहारी, जिला— पूर्वी चम्पारण	27	606	10 धुर	1400 वर्ग फुट	1400 वर्ग फुट	नहीं	हों	03.02.1984	3000.00	600000.00	1600000.00

(रामचंद्र सहनी)

(रामचंद्र सहनी)

सदस्य, बिहार विधान सभा
11, सुगौली, पूर्वी चम्पारण।

FORM

ITR-V

INDIAN INCOME TAX RETURN VERIFICATION FORM

[Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-3, ITR-4(SUGAM), ITR-5, ITR-7 transmitted electronically without digital signature] .

(Please see Rule 12 of the Income-tax Rules, 1962)

Assessment Year

2018-19

PERSONAL INFORMATION AND THE DATE OF ELECTRONIC TRANSMISSION

Name RAM CHANDRA SAHANI			PAN AKZPS2660P	
Flat/Door/Block No S/O- GULI SAHANI	Name Of Premises/Building/Village KAITHAVALIYA		Form No. which has been electronically transmitted ITR-1	
Road/Street/Post Office KAITHAVALIYA	Area/Locality SUGAULI		Status Individual	
Town/City/District EAST CHAMPARAN	State BIHAR	Pin/Zip Code 845456	Aadhaar Number/ Enrollment ID XXXX XXXX 3986	
Designation of AO (Ward / Circle) ITO WARD 1(5), BETTIAH			Original or Revised ORIGINAL	

COMPUTATION OF INCOME AND TAX THEREON

E-filing Acknowledgement Number 995030160080818		Date(DD-MM-YYYY) 08-08-2018	
1	Gross Total Income	1	804803
2	Deductions under Chapter-VI-A	2	7723
3	Total Income	3	797080
a	Current Year loss, if any	3a	0
4	Net Tax Payable	4	71498
5	Interest and Fee Payable	5	0
6	Total Tax, Interest and Fee Payable	6	71498
7	Taxes Paid		
a	Advance Tax	7a	0
b	TDS	7b	7060
c	TCS	7c	0
d	Self Assessment Tax	7d	64440
e	Total Taxes Paid (7a+7b+7c+7d)	7e	71500
8	Tax Payable (6-7e)	8	0
9	Refund (7e-6)	9	0
10	Exempt Income		
	Agriculture		0
	Others	10	0

VERIFICATION

I, **RAM CHANDRA SAHANI** son/ daughter of **GULI SAHANI**, holding Permanent Account Number **AKZPS2660P** solemnly declare to the best of my knowledge and belief, the information given in the return and the schedules thereto which have been transmitted electronically by me vide acknowledgement number mentioned above is correct and complete and that the amount of total income and other particulars shown therein are truly stated and are in accordance with the provisions of the Income-tax Act, 1961, in respect of income chargeable to income-tax for the previous year relevant to the assessment year 2018-19. I further declare that I am making this return in my capacity as **Self** and I am also competent to make this return and verify it.

Sign here

Date **08-08-2018**Place **MOTIHARI**

If the return has been prepared by a Tax Return Preparer (TRP) give further details as below:

Identification No. of TRP	Name of TRP	Counter Signature of TRP

For Office Use Only

Receipt No

Filed from IP address **47.29.97.220**

Date

Seal and signature of receiving official



AKZPS2660P01995030160080818E134EDD7284FC73107DB5BD2C321E84F4D314CF

Please send the duly signed Form ITR-V to "Centralized Processing Centre, Income Tax Department, Bengaluru 560500", by **ORDINARY POST OR SPEED POST ONLY**, within 120 days from date of transmitting the data electronically. Form ITR-V shall not be received in any other office of the Income-tax Department or in any other manner. The confirmation of receipt of this Form ITR-V at ITD-CPC will be sent to the e-mail address **skumaradv58@gmail.com**

(12m18 hnd)